

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5321
ANSWERED ON:27.04.2015
IMPLEMENTATION OF TRIBAL DEVELOPMENT SCHEMES
Singh Shri Ganesh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of women and children who are getting benefits from the various tribal developmental schemes implemented in the tribal populated areas in the country including Madhya Pradesh;
- (b) the number of such schemes which are functioning properly and the number of the schemes which are on the verge of closure;
- (c) whether the Government proposes to review and improve these schemes in order to provide better facilities particularly to women and children, and
- (d) if so, the details thereof. State/UT wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) :Details of beneficiaries, including those from the State of Madhya Pradesh, women and ST school children under Schemes of Ministry of Tribal Affairs are at Annex-I (a), I (b) and I (c)

(b) :Names of schemes in operation are as follow:

- (i) Grants to State Governments under Article 275 (1) of the Constitution of India
- (ii) Special Central Assistance to Tribal Sub Plan (SCA to TSP)
- (iii) Umbrella Scheme for Promotion of Education
- (iv) Institutional Support for Development and Marketing of Tribal Products/ Produce
- (v) Conservation Cum development programme for Development of Particularly Vulnerable Tribal Groups (PVTG)
- (vi) Grant -in Aid to National Scheduled Tribe Finance and Development Corporation (NSTFDC)
- (vii) Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP`

Periodic evaluation of the schemes is done through third party evaluation and consultations with State Governments and concerned organisations/ Institutes. Modifications and revisions in the schemes are done accordingly and there is no proposal for closure of any scheme.

(c)& (d): The Ministry is in continuous dialogue and consultation with stakeholders particularly the State Governments /Union Territory Administrations. Central Government Ministries/Departments, Coordination Committee meetings with various Ministries for overall development of the Scheduled Tribes. In 2014, Project Appraisal Committee headed by Secretary (Tribal Affairs) has been introduced, with representatives of State Governments, Financial Advisor, Planning Commission/ Niti Ayog etc. to appraise and approve the proposals for allocation under various schemes of the Ministry. These committees and consultations accords priority to the welfare of women and children through advocating 100% enrolment of tribal children in schools, construction of coeducational Institution/Ashram schools, separate girl toilets in schools/hostels. special policy for girl students that include revision of holidays in schools according to tribal festive seasons and education through tribal language during initial years of induction, ensuring cent percent immunization of children and pregnant mothers, promoting livelihood in areas such as horticulture, agriculture. Integrated Dairy Development, kitchen gardening, backyard poultry, fisheries, hospitality sector, paramedics, teachers, etc., so that woman get benefitted from them.Details of Consultations. Coordination Committee Meetings and Project Appraisal Committee are at Annex II (a), II (b) and II (c).